

Wardha, eight more coaches were attached for the convenience of passengers.

The one passenger who was grievously injured was given Rs. 750/- and the other passenger who sustained simple injury, was given Rs. 250/- as an *ex-gratia* payment.

Functioning of Railway Users' Zonal Consultative Committees

1211. SHRI SUSHIL KUMAR
DHARA:
DR. BIJAY MONDAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Users Zonal Consultative Committees constituted by the previous Government are being allowed to continue or they are likely to be freshly constituted;

(b) whether in view of the fact that the previous Government did not allow these committees to have any effective say and the constitutions of such bodies were so framed that even the practical and useful suggestions went always on deaf ears, whether there is any move to allow these bodies to play an effective role, and improve their working; and

(c) if so, whether any additions in the membership is likely to provide Janata representation in more effective way?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE):
(a) to (c). The matter is under active consideration of the Government.

Re-Constitution of Hindi Salahkar Samiti

1212. SHRI SUSHIL KUMAR DHARA: Will the Minister of RAILWAYS be pleased to state:

(a) what are the reasons that the Hindi Salahkar Samiti in the Ministry

of Railways has not been reconstituted in spite of the fact that a period of more than half a year has elapsed since the last Samiti ceased functioning; and

(b) the steps being taken to reconstitute the same?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE):

(a) and (b). Although action regarding reconstitution of Railway Hindi Salahkar Samiti was initiated well in advance, yet appreciable progress could not be made in this direction due to dissolution of Lok Sabha, as in accordance with the extent rules M.P.s are also to be nominated on the Samiti, besides other eminent persons. Action is now in progress in consultation with the Official Languages Deptt. (Ministry of Home Affairs) and the Deptt. of Parliamentary Affairs. It is hoped that the Samiti will be re-constituted shortly.

Increase in hoarding and adulteration of petroleum chemicals

1213. SHRI D. B. CHANDRE GOWDA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there has been any increase in the cases of hoarding, adulteration and black-marketing of petroleum chemicals during last six months; and

(b) if so, what steps Government have taken to check this and to punish the guilty persons during this period, State-wise?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No specific cases of hoarding, adulteration and black marketing of petroleum chemicals have been brought to the notice of the Government during the last six months.

(b) Does not arise.